

# BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

## FIFTY-SIXTH REPORT

( Presented on 04.12.2003 )

The Business Advisory Committee held a sitting on Wednesday, the 3<sup>rd</sup> December, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) Discussion on the Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2003.	2 hours
(2) The Taxation Laws (Amendment) Bill, 2003. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(3) Discussion on the Statutory Resolution seeking disapproval of the Representation of People (Amendment) Ordinance, 2003.	1 hour
(4) The Representation of the People (Second Amendment) Bill, 2003. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(5) Discussion on the Statutory Resolution seeking disapproval of the Delimitation (Amendment) Ordinance, 2003.	1 hour
(6) The Delimitation (Amendment) Bill, 2003. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	

**NEW DELHI;**  
December 3, 2003  
Agrahayana 12, 1925 (Saka)

**MANOHAR JOSHI**  
**Chairman**  
**Business Advisory Committee**